

way Elementary School at Rayaghada is not adequate with the result that education is not imparted properly;

(b) if so, what is the reaction of Government?

**The Deputy Minister of Railways (Shri Shah Nawaz Khan):** (a) There is a slight shortage of accommodation. The education imparted is, however, not affected as the school works in double shift;

(b) Additional class rooms are proposed to be built.

#### High Protein Food Plant

**2542. Shri Rami Reddy:** Will the Minister of Food and Agriculture be pleased to state:

(a) whether there is a proposal to set up a High Protein Food Plant in the South;

(b) if so, what is the cost and capacity of the Plant;

(c) whether the Factory will be set up in Private or Public Sector; and

(d) whether any foreign collaboration has been negotiated for the purpose?

**The Deputy Minister of Food and Agriculture (Shri A. M. Thomas):** (a) Yes.

(b) to (d). Two pilot plants for the production of low-fat protein-rich edible groundnut flour are proposed to be set up in collaboration with two existing oil mills, one at Bombay and the other in Madras State, with assistance from UNICEF. The capacity of each plant is an output of 10 tons of edible groundnut cake per day. UNICEF has agreed to provide equipment worth approximately \$60,000 for each plant. This equipment will have to be paid for by the selected oil mill in kind (in the shape of the product) in instalments over a period of seven years. The oil mills will also provide the land, building, raw materials, supplies and services required for erecting and operating the plant, and the Govt. of India will assist

the oil mill in disposing of the product in accordance with certain terms and conditions which have been stipulated. The project thus envisages collaboration between the private and public sectors.

One oil mill has been selected for operating the plant to be set up at Bombay. The selection of the other oil mill in Madras State is expected to be finalised shortly.

#### Cooperative Rice Mills in Manipur

**2543. Shri L. Achaw Singh:** Will the Minister of Community Development and Co-operation be pleased to state:

(a) whether the cooperatives are running some rice mills in Manipur; and

(b) the number of such mills in the urban and the rural areas respectively?

**The Deputy Minister of Community Development and Co-operation (Shri B. S. Murthy):** (a) No.

(b) Does not arise.

#### P. & T. Quarters at Imphal

**2544. Shri L. Achaw Singh:** Will the Minister of Transport and Communications be pleased to refer to the reply given to Unstarred Question No. 142 on the 15th February, 1960 and state:

(a) whether the proposal to construct 12 units of staff quarters for the Posts and Telegraphs employees at Imphal has been sanctioned by Government; and

(b) if so, when the construction will start?

**The Minister of Transport and Communications (Dr. P. Subbarayan):** (a) Not yet.

(b) Efforts will be made to start construction during 1961-62.

#### Radio Receiver Licences

**2545. Shri Chandak:** Will the Minister of Transport and Communications be pleased to state the income from Radio Receiver licences during the past three years?

**The Minister of Transport and Communications (Dr. P. Subbarayan):**

1957-58	Rs. 2,18,94,637.00
1958-59	Rs. 2,61,82,074.00
1959-60	Rs. 2,99,69,324.00

**Extra Departmental Post Offices in Orissa**

**2546. Shri Chintamani Panigrahi:** Will the Minister of Transport and Communications be pleased to state:

(a) whether it is a fact that there are some extra departmental post offices in Begunia P.S. in Orissa, where no letters are posted;

(b) whether it is a fact that the Post Master of Deuli Post Office in the District of Puri in Orissa takes out letters from another post office and fills its mail bag with those letters regularly;

(c) whether such a situation has been properly enquired into by the authorities concerned; and

(d) if so, when and with what result?

**The Minister of Transport and Communications (Dr. P. Subbarayan):** (a) No.

(b) No such instance has been noticed. However, a complaint in this regard from a member of Public has recently been received.

(c) and (d). An enquiry has been made into the complaint during this month. No evidence has so far been received in support of the complaint. The enquiry is still in progress.

**Fruit Preserving Units in Orissa**

**2547. Shri Chintamani Panigrahi:** Will the Minister of Food and Agriculture be pleased to state:

(a) whether the Government of India allocated for Orissa State small scale fruit preserving units at an estimated cost of Rs. 20,000 each for the Second Five Year Plan period;

(b) whether the Government of India had also allocated one large

scale fruit preserving unit for Orissa at an estimated cost of Rs. 15 lakhs for the Second Five Year Plan period;

(c) if so, whether the 7 small scale and the one large scale units have been started in Orissa during the Second Five Year Plan period;

(d) if not the reasons therefor; and

(e) who are the persons who have started the small scale units in Orissa and where?

**The Minister of Agriculture (Dr. P. S. Deshmukh):** (a) Yes.

(b) Yes.

(c) Out of the 7 Small scale units allocated for Orissa, 4 units have so far been set-up. Two units are located at Cuttack and one each at Parlakimedi (Distt. Ganjam) and Angul (Distt. Dhenkanal). The units at Cuttack and Parlakimedi have already started production and the unit at Angul is likely to start production soon. No large scale unit has yet been set up.

(d) The State Government has decided to consider establishment of remaining small scale fruit preserving units and the large scale unit after watching the progress of the four units so far set up.

(e) The names of firms who have started small scale units with the help of Central assistance are as under:

1. M/s. Utkal Fruit Products, (Pvt.) Ltd., Angul.
2. M/s. Kalinga Fruit Products (Pvt.) Ltd., Parlakimedi.
3. M/s. Barabati Fruit Products (Pvt.) Ltd., Rajabagachi, Cuttack.
4. M/s. Orissa Fruit Products (Pvt.) Ltd., Cuttack.

**Tiruvannamalai as a Tourist Centre**

**2548. Shri Dharamlingam:** Will the Minister of Transport and Communications be pleased to state:

(a) whether the resolution passed by the Tiruvannamalai Municipal Council to improve Tiruvannamalai as a Tourist Centre has been considered by the Central Government; and

(b) if so, the nature of action taken?